

Regd.

-1-

H.P. STATE POLLUTION CONTROL BOARD

Him Parivesh, Phase-III, New Shimla (H.P.) 171009

No. PCB/NGT/OA No. 05/2020- 1861-82

Dated: 13-11-2020

From: Member Secretary
To

The Registrar General,
Hon'ble National Green Tribunal,
Faridkot House, Copernicus Marg,
New Delhi-110001.

Subject: O.A No. 05/2020 titled as Rita Sharma v. State of H.P. & ors, before the Hon'ble NGT; Status Report submitted by Joint Committee based on its 2nd inspection.

Sir,

Kindly refer to order dated 14-01-2020, passed by the Hon'ble National Green Tribunal, in the above-cited matter:-

".....In view of the above, let a joint factual and action taken report be furnished in the matter by Deputy Commissioner, Hamirpur, Municipal Council, Hamirpur and Himachal Pradesh State Pollution Control Board by email within one month at judicial-ngt@gov.in....."

In compliance of aforesaid order, it is submitted that joint inspection was conducted on 07.02.2020 under the chairmanship of Addl. Deputy Commissioner, Hamirpur alongwith Sub Divisional Officer (C) Hamirpur, Environmental Engineer, HPSPCB, Una, Executive Officer, Municipal Council Hamirpur, Assistant Engineer, I&PH Division, Hamirpur, JEE, HPSPCB, Una and the complainant.

Accordingly, in compliance the Joint Inspection Report dated 14/02/2020 was filed before Hon'ble NGT by the State Board and again re-filed on 17.08.2020 on the direction/order dated 11.08.2020 of Hon'ble NGT (which is annexed as **Annexure R-1/1** for ready reference).

As per the said report, the Joint Inspection Committee had directed the Municipal Council, Hamirpur:- (i) to join the corners of RCC retaining wall with the hill side to avoid spillage of Solid Waste (ii) to provide proper fencing to avoid entry of stray animals inside the facility (iii) construct storm drain of adequate size to avoid entry of storm/rain water and (iv) to ensure that no fire incident/forest fire take place in the solid waste processing facility. Being a nodal agency, State Board also issued directions vide office letter dated 14/02/2020 to Municipal Council, Hamirpur to comply with the recommendations of the Joint Inspection committee.

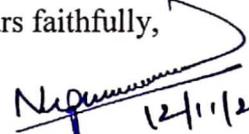
P.T.O.

It is further submitted that the Joint Inspection Committee was once again requested by the State Board on 17.10.2020 to re-inspect the site to verify whether the recommendations of the said committee have been complied with by M.C. Hamirpur at its Solid Waste Processing Facility. Recently, joint inspection of the site was once again conducted on 10.11.2020, under the Chairmanship of Addl. District Magistrate, Hamirpur alongwith Sub Divisional Magistrate Hamirpur, Environmental Engineer, (HPSPCB, Una), Executive Officer, (Municipal Council Hamirpur), Asstt. Engineer, (Jal Shakti Vibhag, Hamirpur) and Asstt. Environmental Engineer, (HPSPCB, Una). The 2nd inspection report of the joint committee is annexed as **Annexure R-1/2**.

The joint factual-action taken report dated 14/02/2020 annexed as **Annexure R-1/1** and 2nd status-cum-inspection report dated 10.11.2020 of the Joint committee is annexed as **Annexure R-1/2** which may kindly be taken on record please.

(Enclosed: as above)

Yours faithfully,

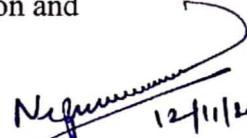

12/11/20

Dr. Nipun Jindal

**Member Secretary
HPSPCB, Shimla.**

o/c

Copy to: The State Board's Standing Counsel, Sh. Sanjay Kumar (Advocate), 7-D, Bharat Apartments, Plot No 36, Near Ajanta Market, Patparganj, Delhi-92; for information and necessary action.


12/11/20

Dr. Nipun Jindal

**Member Secretary
HPSPCB, Shimla
Tel. No. 0177-2673766**

o/c

H.P. STATE POLLUTION CONTROL BOARD

Him Parivesh, Phase-III, New Shimla (H.P.) 171009

No. PCB/NGT/OA No. 05/2020-

248

Dated: 14.2.2020

From: Member Secretary
To:

The Registrar General,
Hon'ble National Green Tribunal,
Faridkot House, Copernicus Marg,
New Delhi-110001.

Subject: O.A No. 05/2020 titled as Riya Sharma v. State of H.P. & ors, before the Hon'ble NGT; Joint factual and action taken report thereof.

Sir,

Kindly refer to order dated 14-01-2020, passed by the Hon'ble National Green Tribunal, in the above-cited matter:-

".....In view of the above, let a joint factual and action taken report be furnished in the matter by Deputy Commissioner, Hamirpur, Municipal Council, Hamirpur and Himachal Pradesh State Pollution Control Board by email within one month at judicial-ngt@gov.in....."

In compliance of aforesaid order, it is submitted that joint inspection was conducted on 07.02.2020 under the chairmanship of Additional Deputy Commissioner, Hamirpur alongwith Sub Divisional Magistrate, Hamirpur, Environmental Engineer, HPSPCB, Una, Executive Officer, Municipal Council Hamirpur, Assistant Engineer, I&PH Division, Hamirpur, JEE, HPSPCB, Una and the complainant.

Copy of the Joint Inspection Report is annexed as **Annexure R-1/1**. According to the report, Municipal Solid Processing Facility of Municipal Council, Hamirpur consists of Honey Comb Pits for composting of biodegradable waste into manure, Trammel machine for segregation/screening of waste and Bailing machine for compressing of plastic waste which is sent to a cement kiln for final disposal/burning. RCC retaining is constructed to avoid the spillage of solid waste. No major fire incident was observed/reported in recent past. The State Pollution Control Board has conducted air monitoring, sample analysis of compost of the Facility and water quality monitoring; results of which are within prescribed limits and with the report.

In view of factual position on spot, the Municipal Council, Hamirpur has been directed by the Joint Inspection Committee, to join the corners of RCC retaining wall to avoid spillage of solid waste, provide fencing to avoid entry of stray animals inside the Facility, construct storm drain of adequate size to avoid entry of storm/rain water and to ensure that no fire incident/forest fire take place in the Facility.

Further Municipal Council, Hamirpur has also been directed by the State Board to act on the recommendations of the Joint Inspection Committee. (**Annexure R1/2**)

The joint action taken report annexed as **Annexure R-1/1** may kindly be taken on record please.

(Enclosed: as above)

Yours faithfully,

[Signature]

Member Secretary
HPSPCB, Shimla

Tel. No. 0177-2673766

O/C

From

Deputy Commissioner,
District Hamirpur (HP)

To

✓ The Member Secretary,
H.P. State Pollution Control Board,
Shimla-9.

No. DCH-UDB/2020/- 438

Dated: Hamirpur the Feb. 11, 2020.

Subject:- O.A. No. 05/2020 titled as Rita Sharma Vs State of H.P. & ors., before the Hon'ble NGT.

Sir,

Kindly refer to your office letter No. PCB/NGT/OA No. 05/2020-911-13 dated 20.01.2020 on the subject cited above.

In this regard, it is submitted that the joint inspection has been conducted on 07.02.2020 under the chairmanship of Additional Deputy Commissioner, Hamirpur alongwith Sub Divisional Magistrate, Hamirpur, Environmental Engineer, HPSPCB, Una, Executive Officer, Municipal Council, Hamirpur, Assistant Engineer, I&PH Division, Hamirpur, JEE, HPSPCB, Una and complainant. The Joint factual and action taken report alongwith its enclosures is enclosed herewith for favour of your kind information and necessary action please.


Deputy Commissioner,
District Hamirpur (HP)

Joint Inspection Report

In compliance of Hon'ble NGT Order dated 14/01/2020 vide OA No. 05/2020 titled as Rita Sharma V/s State of HP & Ors, the site of Solid Waste Processing Facility of Municipal Council Hamirpur at Village Dugneri (Hamirpur) was inspected on 07/02/2020 by the Joint Inspection Team along with complainant Smt. Rita Sharma & ors under the Chairmanship of Additional Deputy Commissioner Hamirpur, Distt. Hamirpur (HP). Following Officers/Officials were present during the Joint Inspection:

1. Sub Divisional Officer (C), Hamirpur, Distt. Hamirpur (HP)
2. Environmental Engineer, HP State Pollution Control Board Una.
3. Executive Officer, Municipal Council Hamirpur.
4. Assistant Engineer, I&PH Division Hamirpur.
5. Junior Environmental Engineer, HPSPCB Una.

Following observations were made by the Joint Inspection team during the inspection of Solid Waste Processing facility:

1. The Municipal Solid Waste Processing facility of Municipal Council Hamirpur is situated at Village Dugneri, PO Bajuri, Tehsil & Distt. Hamirpur (HP) in 0.65 hectares land and was established in the month of May 2005 by Municipal Council Hamirpur.
2. There are 75 numbers of Honey Comb Pits for composting of bio-degradable waste into manure. The Executive Officer, MC Hamirpur apprised that the cost of solid waste processing facility is about 1.25 crores.
3. Municipal Council Hamirpur has constructed approach link road to the waste processing facility, Executive Officer, MC Hamirpur apprised that the total cost of construction of road is about Rs. 50 lacs.
4. Municipal Council Hamirpur has recently installed one number of Trammel machine (capacity - 20 ton/day) for segregation/screening of waste recently in the month January 2020 and the Executive Officer, MC Hamirpur apprised that the cost of said machine is Rs. 11 lacs.
5. Municipal Council Hamirpur has installed one number of Bailing machine (compressing capacity 20 Ton/day) of cost Rs. 2.51 lacs for compressing of plastic waste material and this compressed plastic waste is being sent to the cement kiln M/s Ultra Tech Ltd., Baga Cement Works, Distt. Solan (HP) for final disposal/burning. Copy of letter regarding waste sent by MC Hamirpur to M/s Ultra Tech Ltd., Baga Cement Works, Distt. Solan (HP) and receipt issued by the Cement Plant are enclosed as **Annexure I**.
6. The Executive Officer, MC Hamirpur apprised that the monthly expenditure on the operation of the solid waste processing facility is Rs. 1.75 lakh.
7. Municipal Council Hamirpur has constructed a RCC retaining wall of about 20 meters long x 13 meters height towards the Hathli Khad to avoid the spillage of solid waste from the waste processing facility in the Hathli Khad.
8. Municipal Council Hamirpur has also constructed toilets facility to their workers to avoid open defecation.
9. No fire incident at the site was observed during the spot inspection by the joint inspection committee. Also there was no sign of fire incident at the spot in recent. However, it was apprised by the Executive Officer, MC Hamirpur that a fire incident took place a few days back, which was doused immediately by the workers working in the facility. It is pertinent to mention here that if any fire incident took place in the solid waste processing facility that may convert the Solid Waste Processing Facility into an ash pile as the site is situated in the forest area where Pine Needles are spread out there, which may create forest fire. The site is functioning since last 15 years, but no such incident took place. Hence it can be denied that fire incidents took place in the Solid Waste Processing Facility frequently. However, if any minor fire incident takes place,

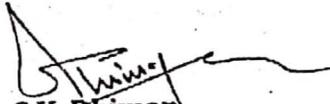
the same is doused immediately. The Executive Officer apprised that they have kept strict vigil to avoid any fire incident in the Solid waste Processing Facility.

10. The ambient air monitoring at Solid Waste Processing Facility of MC Hamirpur was conducted by the HP State Pollution Control Board on 01/10/2019 and the analysis results are within prescribed limits. Copy enclosed as **Annexure II**.
11. In addition to this, the sample of compost was also collected from the Solid Waste Processing Facility of MC Hamirpur and analyzed vide report no. 143 dt. 04/01/2020 and the analysis results are within limits. Copy of analysis report is enclosed as **Annexure III**.
12. The State Pollution Control Board is regularly monitoring water quality of Kunah Khad after confluence of Hathli khad, before its confluence into River Beas on monthly basis and analysis result are well within prescribed limits for primary water quality criteria for bathing water as per notification no. G.S.R. 742(E) dated 25/09/2000 of Ministry of Environment, Forest and Climate Change.
13. During the spot inspection stray animals i.e. a few dogs & monkeys were found wandering within the premises of Solid Waste Processing facility. Also birds such as crows and vultures etc. were found flying around the solid waste processing facility.

In view of the factual position on spot the Municipal Council Hamirpur has been asked/directed to ensure as follows:

1. Municipal Council Hamirpur should immediately join the corners of RCC retaining wall with hill side to avoid any spillage of solid waste in Hathli Khad.
2. Municipal Council Hamirpur should provide fencing of adequate height surrounding the solid waste processing facility to avoid entry of stray animals inside the solid waste processing facility and cover the part of solid waste processing facility with net where segregation is carried out at initial stage to avoid the entry of birds like crows and vultures etc. in the facility.
3. Municipal Council Hamirpur should construct a storm drain of adequate size to avoid the entry of storm/rain water in the solid waste processing facility from the adjoining hill slopes, to avoid contamination of water of Hathli Khad.
4. Municipal Council Hamirpur to ensure that no fire incident took place in the facility in future to avoid any forest fire in the area as the site is situated in forest area.

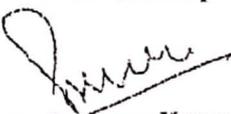

Rattan Gautam
Additional Deputy Commissioner


Er. S.K. Dhiman
Environmental Engineer
HPSPCB Una


Er. Rakesh Garg
Assistant Engineer,
I&PH Department Hamirpur


Dr. Charanji Lal
Sub Divisional Officer (C)
Hamirpur


K.L. Thakur
Executive Officer,
MC Hamirpur


Er. Praveen Kumar
Junior Environmental Engineer
HPSPCB Una

- 7 -

कमांक/एम0 सी0 एच0 / /2020
 कार्यालय नगर परिषद हमीरपुर हि0 प्र0
 दिनांक. हमीरपुर 177001 / /2020

प्रेषक

कार्यकारी अधिकारी,
 नगर परिषद हमीरपुर।

प्रेषित

मुख्य प्रबन्धक
 अल्ट्रा ट्रेच प्राइवेट लिमिटेड,
 सोलन, हिमाचल प्रदेश।

विषय:- पालिका के साथ हुए अनुबन्ध के अनुसार पोलिथीन भेजने हेतु।

महोदय,

उपरोक्त विषय के सन्दर्भ में आप से फोन पर जो बार्ता हुई है उसी का अनुसरण करते हुए आज दिनांक 03/1/20 को पुराने पोलिथीन बण्डलों से भरी गाड़ी नं० HP-11 आपके अल्ट्रा ट्रेच सीमेन्ट प्लांट पर अनुबन्ध के अनुरूप भेजी जा रही है।

B-03/2

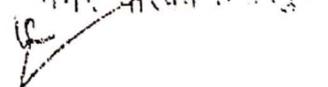
उचित कार्यवाही हेतु प्रेषित है

धन्यावाद।


 कार्यकारी अधिकारी
 नगर परिषद हमीरपुर

पृष्ठांकन कमांक 23 /एम0 सी0 एच0/2020 दिनांक 03 / 01 /2020
 प्रतिलिपि :-

राजेन्द्र कुमार नगर परिषद हमीरपुर को सूचनार्थ हेतु प्रेषित है।

कार्यकारी अधिकारी
 नगर परिषद हमीरपुर


BAGA CEMENT WORKS (A UNIT of UltraTech Cement Ltd.)

WEIGHMENT SLIP

Material No. : 8110060155	PRINT DT & TIME : 04.01.2020 15:31:50
Vehicle No. & TYPE : HF11B0312 TATA	LR No & Date : 23 2020-01-03
OBJECT : RFPAPERWASTE	CHALLAN QUANTITY : 0.90
APPLIER : EXECUTIVE OFFICER	CHALLAN NO. & Date : 0 2020-01-03
TRANSPORTER NAME : ONE TIME VENDOR	GROSS WT : 5380 KG
IN : 04.01.2020 12:01:13	TARE WT : 4600 KG
OUT : 04.01.2020 15:29:37	NET WT : 780 KG
ALL WEIGHTS ARE IN KGS	

Scanned by CamScanner

Handwritten notes:
In bag under par
1000
5/2

GAGA CEMENT WORKS

- DISTRICT SOAN (H.P)

(MATERIAL GATE - SECURITY DEPARTMENT)

TICKET Weighbridge Number - 2

Serial No : 8119081739

Print Dt & Time: 30.12.2019 07:57:44

Vehicle No&Type: HP11B0312 TRUCK

Challan No & Dt: 27.12.2019

Product : STORE MATERIAL

LR No & date : 27.12.2019

Challan Quantity : 0.00

Supplier :

Transporter :

Date In : 28.12.2019 11:58:06

Gross Weight : 5,310.000

Date Out : 30.12.2019 07:57:27

Tare Weight : 4,500.000

* ALL WEIGHTS ARE IN KGs

Net Weight : 810.000

Truck Image

WEIGHMENT BY :

GAGAN

कमांक/एम0 सी0 एच0 / 3687 / 2019

58

कार्यालय नगर परिषद हमीरपुर हि0 प्र0

दिनांक, हमीरपुर 177001

26/11/2019

कार्यकारी अधिकारी,
नगर परिषद हमीरपुर।

प्रेषित

मुख्य प्रबन्धक
अल्ट्रा टेच प्राइवेट लिमिटेड,
सोलन, हिमाचल प्रदेश।

विषय:- पालिका के साथ हुए अनुबन्ध के अनुसार पॉलिथीन भेजने हेतू।

महोदय,

उपरोक्त विषय के सन्दर्भ में आप से फोन पर जो वार्ता हुई है उसी अनुसरण करते हुए आज दिनांक 660/4 की पुराने पॉलिथीन वण्डलों से भरी गाड़ी न0 11 P-11 B- आपके अल्ट्रा टेच सीमेन्ट प्लॉट पर अनुबन्ध के अनुरूप भेजी जा रही है।

0312

उचित कार्यवाही हेतू प्रेषित है

धन्यावाद।


कार्यकारी अधिकारी
नगर परिषद हमीरपुर

पृष्ठाकन कमांक 3688 /एम0 सी0 एच0/2019

दिनांक 26/11/2019

प्रतिलिपि :-

राजेन्द्र कुमार नगर परिषद हमीरपुर को सूचनार्थ हेतू प्रेषित है।

तिलक राज


कार्यकारी अधिकारी
नगर परिषद हमीरपुर

CEMENT WORKS DISTRICT- SOLAN (H.P.)
(MATERIAL GATE - SECURITY DEPARTMENT)

TICKET Weighbridge Number - 2

WB Ticket No : 8119019740

Print Dt & Time: 29.11.2019 10:34:42

Vehicle No&Type: HP11B0312 TRUCK

Challan No & Dt:

Product : STORE MATERIAL

LR No & date : 0 28.11.2019

Challan Quantity : 0.00

Supplier :

Transporter :

Date In : 29.11.2019 09:11:08

Gross Weight : 5,360.000

Date Out : 29.11.2019 10:34:28

Tare Weight : 4,510.000

* ALL WEIGHTS ARE IN KGs

Net Weight : 850.000

Truck Image

WEIGHMENT BY :

GULAB

(Handwritten signature)



H.P. STATE POLLUTION CONTROL BOARD

Phase-IV Rakkar Colony, Una, Tehsil & Distt. Una, Pin-174303 (H.P.)

Phone: 01975-238131

Website : <http://www.hppcb.nic.in>

e-mail : pcbrouna@gmail.com

ANALYSIS Report

I hereby certify that I, Mohit Bharti JEE-II, appointed Incharge NAMP Station Una vide this Office Order Endst. No. HPSPCB/RO/Una/PF/Mohit Bharti (JEE)/2019-1021-22 dated 03/10/2019 and in compliance to the Member Secretary, HPSPCB Una letter no. HPSPCB/Instrument Purchase, NAMP Station Una/I-8/2014-21198 dated 28/09/2019 received Ambient Air Monitoring Sample on 04/10/2019 from Er. Praveen Kumar Dhiman, JEE-I, Regional Office Una collected from Municipal Solid Waste Processing facility Hamirpur on dated 01/10/2019.

I further certify that I have analyzed the aforementioned sample on 05/10/2019 to 11/10/2019.

Sr. No.	Parameter	Results mg/m ³	Remarks
1.	RSPM (Respirable Suspended Particulate Matter)	78.03	Within limits

Signed this on 11/10/2019


(Signature)

Incharge, NAMP Station Una


Er. S.K. Dhiman
Environmental Engineer

Endst. No. HPSPCB/RO/Una/ MC Hamirpur/2019 - 1057

Dated 11-10-2019

To

The Executive Officer,
MC Hamirpur,
Distt. Hamirpur (HP)

Form-X
REPORT BY THE STATE BOARD ANALYST
(See Rule 26)

Spec. No 143

Dated 04.01.2020

I hereby certify that I, Dr. Amit Pathania State Board Analyst duly appointed under sub-section (3) of section 53 of the Water (Prevention and Control of Pollution) Act, 1974 received on the 05th day of October, 2019 from Er. Praveen Kumar Dhiman, Junior Environmental Engineer, HPSPCB, Una a solid sample of Compost of M/s Executive Officer, MC Hamirpur, Distt. Hamirpur (H.P.) for analysis. The sample was in a condition fit for analysis reported below:-

I further certify that I have analyzed the aforementioned sample on 05.10.2019 to 04.01.2020. The results of the analysis reported below:-

Method of Analysis							
IS-2488 (I-V), IS- 3025 (Part 44): 1933, "Standard Method for the Examination of Water & Waste Water," 22 nd edition prepared & published jointly by:- 1. American Public Health Association. 2. American Water Works Association. 3. Water Environment Federation.							
Sr. No.	Parameter	Results	Unit	Sr. No.	Parameter	Results	Unit
1.	pH (1:5)	7.54		22.	Manganese(Mn)	-	mg/kg
2.	Conductivity	-	µmho-cm-1	23.	TKN	-	mg/kg
3.	TDS	-	mg/kg	24.	Mercury (Hg)	-	mg/kg
4.	TSS	-	mg/kg	25.	Ammonia NH4-N	-	mg/kg
5.	COD	-	mg/kg	26.	Arsenic (AS)	--	mg/kg
6.	BOD	-	mg/kg	27.	T. Alkalinity	-	mg/kg
7.	Sulphate (SO4)	-	mg/kg	28.	P. Alkalinity	-	mg/kg
8.	NO3 N	-	mg/kg	29.	Fluoride (F)	-	mg/kg
9.	Chloride (Cl)	-	mg/kg	30.	Sulphide	-	mg/kg
10.	Temperature	-	°C	31.	Potassium (K)	-	mg/kg
11.	Total Iron (Fe)	7480.0	mg/kg	32.	Sodium (Na)	-	mg/kg
12.	Total Hardness	-	mg/kg	33.	Boron	-	mg/kg
13.	Chromium (Cr+6)	ND	mg/kg	34.	TFS	-	mg/kg
14.	Zinc (Zn)	58.0	mg/kg	35.	Total Chromium	ND	mg/kg
15.	Copper (Cu)	20.0	mg/kg	36.	Phenol	-	mg/kg
16.	Cyanide	-	mg/kg	37.	Turbidity	-	NTU
17.	Nickel (Ni)	ND	mg/kg	38.	Ca++	-	mg/kg
18.	Lead (Pb)	ND	mg/kg	39.	Mg++	-	mg/kg
19.	Cadmium (Cd)	ND	mg/kg				
20.	Oil & Grease	-	mg/kg				
21.	Total Phosphate	-	mg/kg				

The condition of the seals, fastening and container on receipt was as:-
unSealed as PCB. Signed on this 04th day of January, 2020.

To

M/s Executive Officer, MC Hamirpur,
Distt. Hamirpur (H.P.)

App...
STATE BOARD ANALYST

-14-

Urgent Court Matter

H.P. STATE POLLUTION CONTROL BOARD

Him Parivesh, Phase-III, New Shimla (H.P.) 171009

No. PCB/NGT/OA No. 05/2020-

2482

Dated:-14.2.2020

To

Executive Officer,
Municipal Council,
Hamirpur, H.P. 177001.

Subject: O.A No. 05/2020 titled as Rita Sharma v. State of H.P. & ors, pending before Hon'ble NGT; Directions thereof.

Sir,

Please find enclosed herewith copy of Joint Inspection Report received from Deputy Commissioner, Hamirpur vide Office Letter No. DCH-UDB/2020/-433, dated 11.02.2020 in abovecited matter regarding Municipal Solid Waste Facility in Hamirpur.

In this connection, your local body being the responsible executive agency for implementation and compliance of Solid Waste Management Rules, 2016, you are hereby directed to act on the recommendations of the Joint Inspection Committee and submit the compliance report to Hon'ble NGT under intimation to this office.

(Enclosed: as above)

14/2/20

O/c

Member Secretary,
HPSPCB, Shimla
Tel. No. 0177-2673766

-15-

Regal

100

HP State Pollution Control Board
Him Parivesh, Phase-III, New Shimla

No. PCB/(DL-275)OA No. 05/2020- 12800

Dated:- 17-8-2020

To

The Registrar General,
Hon'ble National Green Tribunal,
Faridkot House, Copernicus Marg, New Delhi-110001.

Subject:- OA No.05/2020 titled as Rita Sharma V/s State of HP & ors. pending before the Hon'ble NGT, New Delhi. (Reg. Compliance of order dated 14-01-2020 & 11-08-2020)

Sir,

Kindly refer to order dated 14-01-2020 passed by the Hon'ble NGT in the above cited matter:-

".....In view of the above, let a joint factual and action taken report be furnished in the matter by Deputy Commissioner, Hamirpur, Municipal Council, Hamirpur and Himachal Pradesh State Pollution Control Board by email within one month at judicial-ngt@gov.in....."

In this connection, it is intimated that in compliance to aforecited order dated 14-01-2020 the State Board had filed the action taken Report on 14-02-2020 through e-mail as directed on at judicial-ngt@gov.in and also by post. Copy of the mail sent at the said email address is enclosed herewith for ready reference (**Annexure-I**). However, the said report did not come on record and could not be considered by Hon'ble NGT. So when the case was listed on 11-08-2020, Hon'ble NGT during the hearing observed that no report has been filed by the Joint Committee and again directed vide order 11-08-2020 to file the joint committee report:-

".....4. Let the State PCB coordinate and file the Joint committee report, as already directed within two months by email at judicial-ngt@gov.in....."

The detailed report as was filed earlier on aforementioned email address is also again enclosed herewith as **Annexure-II** and it is requested that it may kindly be placed on record for consideration please.

(Encl.:As above)

Yours faithfully,

(Aditya Negi, IAS)

Member Secretary,

HP SPCB Shimla

Ph. 0177-2673766

From

*Deputy Commissioner,
District Hamirpur (HP)*

To

*The Member Secretary,
H.P. State Pollution Control Board,
Shiml-9*

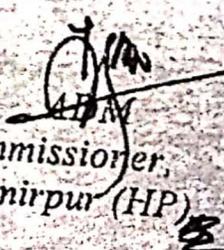
No.DCH/UDB/2020-2017

Dated: Hamirpur the Nov. 11, 2020.

*Subject:- O.A. No. 05/2020 titled as Rita Sharma Vs State of H.P. & ors. before the
Hon'ble NGT.*

*Kindly refer to your office letter No. PCB/NGT/OA No. 05/2020- dated on
the subject cited above.*

*In this regard, it is to submitted that the joint inspection has been conducted
on 10.11.2020 under the Chairmanship of Additional District Magistrate, Hamirpur
alongwith Sub Divisional Magistrate Hamirpur, Environmental Engineer, HPSPCB, Una,
Executive Officer Municipal Council Hamirpur, Assistant Engineer, Jal Shakti Vibhag,
Hamirpur and Assistant Environmental Engineer HPSPCB, Una. The joint factual and
action taken report alongwith its enclosures is enclosed herewith for favour of your kind
information and necessary action please.*


*for Deputy Commissioner,
District Hamirpur (HP)*

Joint Inspection Report

In compliance of Hon'ble NGT Order dated 14/01/2020 vide OA No. 05/2020 titled as Rita Sharma V/s State of HP & Ors, the site of Solid Waste Processing Facility of Municipal Council Hamirpur at Village Dugneri (Hamirpur) was again inspected on 10/11/2020 by the Joint Inspection Committee along with complainant Smt. Rita Sharma & ors under the Chairmanship of Additional District Magistrate Hamirpur, Distt. Hamirpur (HP). Following Officers/Officials were present during the Joint Inspection:

1. Sub Divisional Officer (C), Hamirpur, Distt. Hamirpur (HP)
2. Environmental Engineer, HP State Pollution Control Board Una.
3. Executive Officer, Municipal Council Hamirpur.
4. Assistant Engineer, Jal Shakti Vibhag Hamirpur.
5. Assistant Environmental Engineer, HP State Pollution Control Board Una.
6. Junior Environmental Engineer, HPSPCB Una.

Following observation was made by the Joint Inspection Committee during the 2nd inspection of Solid Waste Processing facility:

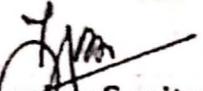
The Municipal Solid Waste Processing facility of Municipal Council Hamirpur is situated at Village Dugneri, PO Bajuri, Tehsil & Distt. Hamirpur (HP) and was established in the month of May 2005 by Municipal Council Hamirpur having 75 numbers of Honey Comb Pits for composting of bio-degradable waste into manure. Municipal Council Hamirpur has already installed one Trommel machine (capacity -20 ton/day) for segregation/screening of waste and one Bailing machine (compressing capacity 20 Ton/day) for compressing of plastic waste material and this compressed plastic waste is being sent regularly to the cement kiln M/s Ultra Tech Ltd., Baga Cement Works, District Solan (HP) for final disposal/co-processing in cement kiln.

The Executive Officer, MC Hamirpur apprised that the monthly expenditure on the operation of the solid waste processing facility is approximately Rs. 1.01 lakh. Municipal Council Hamirpur has also constructed toilets facility for their workers to avoid open defecation. During the spot inspection stray animals i.e. dogs & monkeys were found wandering within the premises of Solid Waste Processing facility and birds such as crows etc. were found flying around the solid waste processing facility.

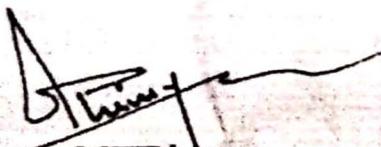
Point-wise Progress Report on the recommendations made by Joint Inspection Committee:

1. The corners of RCC retaining wall already provided with hill side has not been joined by the Municipal Council Hamirpur due to Covid-19 and lockdown in the state as there was labour problem as stated by the Executive Officer MC Hamirpur. However, documentary process has been done as the construction of retaining work of retaining wall at Bajuri (SWM Project) has been awarded to Sh. Pankaj Minhas, Govt. Contractor Tehsil and District Hamirpur (HP) vide award letter no. 2218 dated 25/08/2020 (copy enclosed as Annexure I).

2. No fencing of adequate height surrounding the solid waste processing facility has been provided to avoid entry of stray animals inside the solid waste processing facility and no net has been provided where segregation is carried out at initial stage to avoid the entry of birds like crows and vultures etc. by the Municipal Council Hamirpur till date. In this regard, Executive Officer, MC Hamirpur apprised that they have demanded a sum of **Rs. 15 Lakhs** for the implementation of works suggested by the Joint Inspection Committee in reference to OA No. 05/2020 titled as Rita Sharma V/s State of HP & Ors (Copy enclosed as **Annexure II**).
3. Municipal Council Hamirpur has not constructed storm drain as suggested by the committee to avoid the entry of storm/rain water in the solid waste processing facility and to avoid contamination of water of Hathli Khad. In this regard, Executive Officer, MC Hamirpur apprised that they have demanded funds from the competent authority for the construction of same as stated above in point no. 2.
4. Municipal Council Hamirpur has provided submersible water pump to douse fire immediately if any fire incident takes place in the Solid Waste Processing facility.


Jitender Sanjta
Additional District Magistrate


Dr. Charanji Lal
Sub Divisional Officer (C)
Hamirpur


Er. S.K. Dhillon,
Environmental Engineer
HPSPCB Una


K.L. Thakur
Executive Officer,
MC Hamirpur


Er. Sukhdev Singh
Assistant Engineer,
Jal Shakti Vibhag Hamirpur


Er. Praveen Kumar
Assistant Environmental Engineer
HPSPCB Una

Award Letter 2218

Job - 02

No: MCH /Tender /Awards / Estimates, V-1 , 2020-21

Dated 25/8/2020

To

Sh. Pankaj Minhas
Govt Contractor
Teh & Hamirpur H.P.

Subject : C/o Remaining work of R/wall at Bajuri (SWM Project)

Dear Sir,

Kindly refer to your tender dated 30-07-2020 & further negotiation held on dated 25/08/2020 your item rate are hereby accepted for which over all amount works out to Rs. 4.45.769/- after considering your further rebate on the earlier quoted rates e .g amount put to tender ----- only is hereby accepted to the following terms & conditions . The modified rates are as under:-

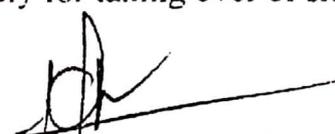
S.No.	Items No / Description	Quoted % age Rate	Negotiated % age Rates
1.	% age rates on HPPWDSR 09		
i)	Civil Works @	% above	49.99% above of HPPWD SR 2009
ii)	Water supply & Sanitary installation @		

Terms & Conditions:-

- Your undertaking for negotiation dated _ nil - offering a further rebate as mentioned above on the earlier quoted rates will from a part of agreement.
- The time schedule given by you dated __ 3 m__ will also be part of agreement.
- Work should be done as per PWD specification and the direction of undersigned Site Engineer. You will have to be present at site and provide every possible in all Respect failing in which a penalty as per provision & decision taken by the Competent Authority.
- The Water Supply and Electricity will not be given free of cost and if provided by M.C. It will be charged @ 1.5% or as per actual respectively.
- All types of taxes so imposed by the local authority central Govt./State Govt. from time to time will be borne by you.
- The drawing will be provided by the J.E. of M.C. Hamirpur (H.P.).
- Date of commencement and the time schedule submitted by you will be effective from the issue of this award letter.
- You will not execute any deviation on your quoted negotiated rates and beyond this the rates will be decided according to the clauses/sub-classes of the agreement or any deviation subjected to the approval.
- You are requested to sign the agreement on the office of the undersigned on any working day with in fifteen days from the issue of this award letter.
- The material to be used during the construction shall be of approved quantity confirming to specification & standard of HPPWD or I S and will have to be got approved/certified if necessary from the M.C. authorities/ Site Engineer.
- Crushed stone aggregates and sand as approved by the Site engineer should be used.
- Any damage done to the existing structure during the construction will have to be borne by you and nothing extra on this behalf will be paid.
- All General Specifications & Condition in the Agreement will have to be followed

Strictly.

14. Only A.C.C., or required Cement and Tor Steel confirming to is 1786-1979 should be used during the construction.
15. Income tax @ and sale tax 2% of the amount of the executed work shall be deducted at the time of releasing the payment. Further you shall have to produce income tax clearance certificate from the income tax authorities.
16. The Timber to be used on work should be purchased from an authorized dealer/agency and you will produce necessary receipt/voucher as a proof the payment of wood work will be released thereafter.
17. Any material below the PWD specification used at Site will have to replaced and Nothing extra will be paid on this account.
18. The instructions from the E.O./Site Engineer be asked for at least 15 days before the execution of the item/work so as to avoid unnecessary delay.
19. You are requested to contact J.E. M.C. Hamirpur immediately for taking over of site and for layout of the structure.


Executive Officer
Municipal Council
Hamirpur

Copy of the information forwarded to:- 251970 dk SD, 25-08-2020
2524

- I. Assistant Engineer in charge for information and necessary action.
- II. J.E. In charge for information and necessary action. He requested to handover the site to the Contractor immediately.
- III. Executive Engineer Directorate of Urban development Palika Bhavan Shimla-2.
- IV. The income Tax officer Hamirpur, Distt. Hamirpur.
- V. The Assistant Excise & Taxation Commissioner Hamirpur (H.P.).
- VI. The Labour Inspector Hamirpur (H.P.).


Executive Officer
Municipal Council
Hamirpur .

ofc 8

No. 18-B/ 1173 /MCH/2020

From

The Executive Officer
Municipal Council,
Hamirpur.

To

The Director
Urban Development
Govt. H.P. Shimla-2.

Dated: Hamirpur, the 15/6/2020.

Subject:-

Request to release amounting to Rs. 15,00,000=00 for removal / disposal of legacy waste and providing a retaining wall at Solid Waste Management Project.

Sir

It is submitted for your goodself that this Council wants some funds for the removal and disposal of legacy waste and providing a retaining wall towards Khad side at Solid Waste Management Project. The above said work will be executed by Mechanical work i.e. JCB Machine to clear the site and Civil work i.e. C/o retaining wall. It need funds approximately amounting to Rs. Fifteen Lacs for the above said work at Solid Waste Management Project site.

You are therefore requested to please sanction the same so that work may be executed. Hence it is submitted for favour of information please.

Yours Faithfully


Executive Officer,
Municipal Council,
Hamirpur.

No.MCH/NGT/2020-2917
Office of the Municipal Council, Hamirpur,
Distt. Hamirpur H.P.

Dated: Hamirpur - the 09 / November, 2020.

To

The Deputy Commissioner
Hamirpur, Distt. Hamirpur (H.P.)

Subject: -

O.A. No.05/2020 titled as Rita Sharma Vs State of HP & ors.
before the Hon'ble NGT

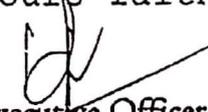
Sir,

Kindly refer to your office letter
No.DCH/UDB/(OA.5/2020)/-1929 dated 27th October, 2020 on the
subject cited above.

In this regard it is submitted that the
work of remaining retaining wall has been awarded and the
same will be started shortly. Other work such as
construction of proper fencing to avoid entry of stray
animals inside the SWM, c/o drain, removal of legacy waste
etc. To execute the above mention work the funds has been
demanded from the Director Urban Development H.P. vide this
office letter No.18-B/1173/MCH/2020 dated 15-6-2020. The
funds are still awaited (Copy enclosed).

The same is submitted for favour of
information and further necessary action please.

Yours faithfully,


Executive Officer,
Municipal Council, Hamirpur,
Distt. Hamirpur (H.P.)

Encl: as above.